

FABINO ENTERPRISES LIMITED

Corporate Identification Number (CIN): L24100HR2011PLC114093

Registered Office: Jeevan Vihar Extension, Near Shubham Garden, Murthal Road, Sonipat, Haryana – 131 001.
Contact No: 92153 24221 E-mail Id: info@fabinolife.com Website: www.fabinolife.com

OPEN OFFER FOR ACQUISITION OF 5,46,000 (FIVE LAKHS FORTY SIX THOUSAND) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 10/- EACH FROM SHAREHOLDERS OF FABINO ENTERPRISES LIMITED ("FABINO") BY R G FAMILY TRUST (ACQUIRER NO 1), SAMEER GUPTA (ACQUIRER NO 2) AND SUNDEEP GUPTA (ACQUIRER NO 3) (HEREIN AFTER JOINTLY REFER TO AS "ACQUIRERS") PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1) & 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, the Manager to the Offer ("Manager"), on behalf of the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of Open Offer ("Offer") to acquire 5,46,000 (Five Lakhs Forty Six Thousand) Equity Shares of ₹ 10/- each, being constituting 26.00% of the Target Company on a fully diluted basis at a price of ₹ 20/- (Rupees Twenty Only) ("Offer Price"). This Post Offer Public Announcement is to be read with Public Announcement dated April 28, 2026 ("PA") along with the Detailed Public Statement ("DPS") published on May 06, 2026 in Business Standard (English – All Editions), Business Standard (Hindi – All Editions), Mumbai Lakshadeep (Marathi – Mumbai Edition) and Jagad Kranti (Hindi – Sonipat) with respect to the aforementioned Offer.

1	Name of the Target Company	Fabino Enterprises Limited			
2	Name of the Acquirer and PAC	Acquirer: R G Family Trust (Acquirer No 1) Sameer Gupta (Acquirer No 2) and Sundeep Gupta (Acquirer No 3) PAC: Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Bigshare Services Private Limited			
5	Offer Details				
(a)	Date of Opening of the Offer	June 29, 2026 (Monday)			
(b)	Date of Closure of the Offer	July 10, 2026 (Friday)			
6	Last Date of Payment of Consideration	July 17, 2026 (Friday)			
7	Details of Acquisition	Proposed in the Offer Document		Actual	
7.1	Offer Price	₹ 20/-		₹ 20/-	
7.2	Aggregate number of shares tendered	5,46,000 ^(a)		3,000	
7.3	Aggregate number of shares accepted	5,46,000 ^(a)		3,000	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹1,09,20,000/-		₹ 60,000	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirers along with PAC/deemed PAC before Agreements / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements	11,93,200	56.82%	11,93,200 ^(b)	56.82% ^(b)
7.7	Shares Acquired by way of Open Offer	5,46,000 ^(a)	26.00% ^(a)	3,000	0.14%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post Offer Shareholding of Acquirers along with PAC/deemed PAC	17,39,200 ^(a)	82.82% ^(a)	11,96,200 ^(b)	56.96%
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	9,06,800	3,60,800	9,06,800	9,03,800
	In %	43.18%	17.18%	43.18%	43.04%

Note:
(a) Assuming full acceptance under the Open Offer.
(b) The Acquirers shall complete the transaction under Share Purchase Agreement within 90 working days from the date of this announcement.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.
The Acquirers accepts the responsibility for the information contained in this Announcement and also for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 2011 and subsequent amendments made thereof.
A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company i.e. Jeevan Vihar Extension, Near Shubham Garden, Murthal Road, Sonipat, Haryana – 131 001.

THIS ANNOUNCEMENT IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS



ARYAMAN
FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)
60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P. J. Towers (BSE Building),
Fort, Mumbai – 400 001.
Tel: 022 – 6216 6999;
Website: www.afsl.co.in **Email:** info@afsl.co.in
Contact Person: Mr. Deepak Biyani

For and on behalf of the Acquirers:

R G Family Trust (Acquirer No 1)	Kh No 1075, Flat No 002, UGF, Village Kapashera, Delhi – 110 037
Sameer Gupta (Acquirer No 2)	House No 4, Maharani Bagh, Srinivasapuri, Kailash Phase I, South Delhi – 110 065
Sundeep Gupta (Acquirer No 3)	Plot No 54, Poorvi Marg, Vasant Vihar I, South West Delhi – 110 057

Place: Mumbai
Date: July 22, 2026